

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Rajesh Kumar Vaish,
Principal District & Sessions Judge,
Latehar
- (ii) Sri Rajiv Ranjan,
Court Manager, Civil Courts, Latehar,

Sub.:- Regarding filling in the questionnaire by nominated PDJ and Court Manager w.r.t. programme on "Working of the use of Court Managers at the District Court Level" (P-1010) scheduled on 28-29 Jan., 2017 at NJA, Bhopal.

Ref.:- This Court's letter no. 4254/Apptt. dated 02.08.2016.

Sir,

Enclosing herewith the set of questionnaires forwarded by the NJA meant for the nominated PDJ and Court Manager w.r.t. the programme on **"Working of the use of Court Managers at the District Court Level" (P-1010)** scheduled on **28th & 29th January, 2017** at NJA, Bhopal, I am directed to request you to fill in the same and send it back to NJA on the e-mail i.e. paiker.nasir@nja.gov.in latest by the 21st of January, 2017.

This is for your information and needful.

Encl.:- As above (07 sheets)

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 121 /Apptt.

Dated Ranchi the 11.01.17

Copy forwarded to Sri Paiker Nasir, Research Fellow, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. dated 10.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on the official website of the Hon'ble Court.


Registrar General